

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.313

IA-3556/2021 IA-288/2022

In

IB-1718(ND)/2019

IN THE MATTER OF:

M/s. M.R. Industries Services

Vs.

M/s. HI Rise Infratech Pvt. Ltd

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Liquidator

: Adv. Rishi Singhal for Liquidator

For the Respondent

: Adv. Rajiv Kumar and CMA Sandeep Goel, appearing on behalf of Respondent no. 1 to 3 in IA no. 3556/2021, Adv. Devahuti Tamuli for R3

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.11.2022.


(Court Officer)
Court-III